	200	
Year	2020	12

aged Y3 Years, belonging to Office Attendent, Bihar Vidhan Labha; service and presently working as Bihar Vidhan Sabha Patha give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents\*

37. tr. (EMI)	A A	Details of mov (Assets in joint	able assets t name indicating the e	extent of join	t ownership w	ll also have to b	e given)
19/1	sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
4 malor	(i)	Cash	030,000 =		Nil	wil	Nil
27/6	(11)	Deposits in Banks, Financial Institutions And Non-Banking Companies	1,000,000/2	Nil	Nil	Nil	Nil
	(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	NIL
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	XIEL	Nil	NI	NI	Nil
	(v)	Motor Vehicles (details of make, etc)	Scoot - 2017 Hoeda Shine - 2018	Nil	Wil	Nil	Nil
	(vi)	Jewellery (give details of weight and value)	Gold-20gm. Silver-100gm	Nil	Gold-logn Silver-20gm	. Nil	vil
	(vii)	Other assets, such as values of claims/	TN, cooler, FAN.	Nil	Nil	Nil	Nil

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets B.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	have to be indicated)  Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NI	Nil	NIL	NIL	NI
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Katila Dorgaph Khatha No-9, Khasra -360 Thana-lo	'NU	NU	Nil	Nil
(ili)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	0.04.0	2Acres	NU	Nil	NU
(lv)	Houses / Apartments, etc. - Location(s)	w.l	Něl	Nil	Nil	Nil
(v)	Others (such as interest in property)	NI	Nil	NII	Ni/	Nil

I give herein below the details of my liabilities / overdues to public financial (2) institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 1912/2021
(a)	(i) Loans from Banks	NU	11 = 8,77,831/-
	(ii) Loans from financial institutions	NI	. 9,7,,30,7
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	NI

	(d) dues to departments dealing with telephones	NU	NU
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	NIL
	(f) Other dues, If any	Nil	NU
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-AZAPR7966D	NU
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	ril	Nil
	(III) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	NU	NU

## Personal Detail GPF/CPF/PRAN No. PTS/BLA-1145 Gender Date of Birth 8 (DD/MM/YYYY) Class/Group (A/B/C) OFFICE ATTENDENT, Biharvidhansabha, Robe Cadre (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District KATIHAR I hereby declare that the above details are true to the best of my knowledge and belief. Signature YUShin RO Name of Employee: Vishnu Ray.... Designation: Office Attendent Place: Patha Department: Bihar Violban Sabha, Patha Date: 15/02/2021

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Vishmu Roy